

lites who are in prison in the various States as on 31st December, 1978; and

(b) whether any guidelines have been laid down by Government for the release of these Naxalites?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) As on 31st December, 1978, the number of Naxalites in prison in various States is 306. Of these, 185 are undergoing conviction awarded by the courts and 121 are undertrial prisoners.

(b) State Government were advised in May 1977 to consider the release of the following categories of prisoners provided they affirm their desire to abjure violence and participate in the democratic process:—

- (i) those charged with or convicted of serious offences, if they have been continuously in custody as detenu, convict or undertrial for a period of five years or more;
- (ii) those not charged with or convicted of serious offences irrespective of the period spent by them in jail

Unauthorised use of loudspeakers in Delhi

680. SHRIMATI SUSHILA SHAN-KAR ADIVAREKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the unauthorised use of loudspeakers by religious bodies in the early hours of the day in Delhi causing great hardships to sick people, weary housewives and particularly students when their annual examinations are ahead; and

(b) if so, what action Government propose to take to stop this nuisance?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PAIL): (a) Yes, Sir. Some complaints have been received by the police in this regard

(b) At a meeting convened by the Commissioner of Police on 13th February, 1979, heads of religious institutions present offered full co-operation in regulating the use of loudspeakers at the religious places so that no inconvenience is caused to the public. Necessary instruction have also been issued for taking legal action whenever there is any violation. The mobile patrol vans also keep a watch in this regard.

Indian mining delegation's visit to China

681. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that an Indian mining delegation visited China recently;

(b) whether the delegation has submitted its report to Government; and

(c) if so, what are the details thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) Yes, Sir.

(b) An interim report of the visit has been received. The final report is under preparation.

(c) The Delegation visited the Chinese Research Institutions concerned with mining and mine designs as well as certain underground and open-cast mines. It also held discussions to explore the possibility of exchange of scientific information and experience on problems of mutual interest including the use of Indian mining equipment by the Chinese.

682. [Transferred to the 19th March, 1979]

Functioning of Handicraft Boards Training Centre at Bombay

683. SHRI JAGJIT SINGH AN AND: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Handicraft Board's Centre for training at Bombay has not

been functioning ever since it was set up;

(b) if so, what are the reasons therefor; and

(c) what is the monthly rent of the premises of the Centre and what is the total amount of rent paid during 1976-77, 1977-78 and 1978-79?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) The All India Handicrafts Board has no Centre for training at Bombay. However, the Handicrafts Board has been giving grant to Handicrafts Teachers Training College, Bombay, a registered organisation, for imparting training in handicrafts,

(b) and (c) Do not arise.

Number of thefts and dacoities in trans-Jamuna colonies

684. SHRI JAGJITSINGHANAND: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of thefts and dacoities committed in Mandoli, Shakarpur and Laxmi Nagar, Delhi and were reported to concerned police stations during December, 1978 and January, 1979;

(b) what are the details of the property lost as a result of the incidents;

(c) what is the number of people arrested in these cases;

(d) whether Government are aware that in trans-Jamuna colonies, incidents of dacoities and thefts are increasing and police have failed to arrest the miscreants; and

(e) if so, what steps Government are taking to strengthen police posts and to create people's faith in the police set up?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) The requisite information is as under:

	Dec., 1978	Jan., 1979
Dacoity	Nil	1
Burglary	2	3
Thefts	6	13

(b) The details are as below:—

Dacoity	Rs. 5,000/-
Burglary	Rs. 12,475/-
Thefts	Rs. 12,222/-

(c) No person has been arrested so far.

(d) and (e) The crime situation is under control and there is no cause for concern. Police patrolling and Nakabandies including mobile anti-dacoity patrolling is being done in the area for the prevention and detection of crime. And when necessary the police strength is augmented subject to financial constraints.

Change in the description of Five Year Plan,

685. PROF. RAMLAL PAREKH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have given up the description of the 1978-79 to 1983-84 Five Year Plan as the Sixth Five Year Plan;

(b) if so, what are the reasons therefor; and

(c) whether Government are aware of the inconvenience which will be faced by the planners if the Five Year Plans are described as consecutive plans?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) to (c) The technical description of the